GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:2133 ANSWERED ON:27.03.2012 VIOLATION OF BIS NORMS Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government is aware of many companies violating the Bureau of Indian Standards (BIS) norms and cheating the consumers; and
- (b) if so, the details thereof alongwith the action taken in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a)&(b): Yes Madam, The Bureau of Indian Standards(BIS) receives complaints regarding no-conformity of norms by different companies and manufacturers. On receipt of such complaints, raids on company premises are conducted and prosecution is lodged in courts whenever complaint is established. The details of complaints, raids and prosecution during last three years are as follows:

Year No. of No. of Raids No. of complaints conducted(both Prosecutions received suo-moto and (Cases filed) on complaint)

2008-09 80 156 135 2009-10 61 152 101 2010-11 33 135 71